

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-433/ND/2020

IN THE MATTER OF:

RJ Packwells Pvt Ltd

Vs

Karn Laminators Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 06.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the petitioner appeared and seeks time to place some decisions on the case law. Let the same be filed. List the case for 20.02.2020.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

(Rakhi)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)